

**DIVISION BENCH**

**ITEM NO.114**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL NO.4/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SHARAT SHARMA V/S AGRA CLUB LIMITED</b>
<b>UNDER SECTION</b>	<b>59 OF THE COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Gaurav Dwivedi, Adv.

*: For the Appellant*

**ORDER**

Ld. Counsel representing the Appellant is present through VC.

- 1.** In this case, the reply on behalf of the respondents is still awaited. Let further two weeks time is granted to the respondents for filing reply by serving an advance copy to the other side.
- 2.** The matter is adjourned for further hearing on 9<sup>th</sup> May, 2024.

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Praveen Gupta)  
Member (Judicial)**

**18<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*